

ITEM NO.120

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13956/2024

INDIAN OVERSEAS BANK & ORS.

Appellant(s)

VERSUS

MUNNA LAL BAHELIA (DEAD) THROUGH LRS.

Respondent(s)

IA No. 31650/2023 - EXEMPTION FROM FILING O.T.

IA No. 31647/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 28-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) :

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.

For Respondent(s) : Mr. Aviral Saxena, AOR

UPON hearing the counsel the Court made the following
O R D E R

List next week.

(RASHI GUPTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)